**Annexure– 3**

**Name of the corporate debtor: Shreemati Fashions Pvt Ltd**
**Date of commencement of PPIRP: 12.01.2024**
**List of creditors as on: 19.02.2024**

**Secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

| Sl. No. | Name of creditor | Identification No. | Detailsofclaims | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | Amount of claim | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party. | % of votings hare in Committee | | | |
| I | II | III | IV | V | VI | VII | VIII | IX | X | XI | XII |
| | | | | | | | | | | | |
| | | | | | | | | | | | |
| | | | | | | | | | | | |
| | | | | | | | | | | | |